

**Central Administrative Tribunal
Principal Bench**



RA No. 203/2019 in
OA No. 2534/2019

This the 2nd day of January, 2020

Hon'ble Mr. Pradeep Kumar, Member (A)

1. Union of India
Through the Secretary,
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi-110011.
2. The Director General of Works,
1st floor, Nirman Bhawan,
New Delhi-110011.
3. The Chief Engineer, CSQ (Civil),
3rd floor, Nirman Bhawan,
New Delhi-110011.

... Review Applicants

VERSUS

Jai Bhagwan (Aged about 60+ years)
Group 'B'
S/o late Sh. Kirpa Ram Sharma
R/o B-157/G-2, Shalimar Garden,
Extn.-II, Distt. Ghaziabad,
UP-201005.

... Review Respondent

ORDER (BY CIRCULATION)

Certain directions were passed in the OA vide orders dated 25.10.2019. The respondents in OA have preferred the RA No.203/2019 seeking review of those directions.



2. In view of the circumstances of the instant OA, the relied upon judgment by the applicants in the RA in OA No.4506/2017 delivered on 21.08.2019 is not considered applicable. Various other points raised in RA have already been deliberated in the order. No change to the order dated 25.10.2019 is called for.
3. In view of the foregoing, RA has no merit, the same is dismissed.

(Pradeep Kumar)
Member (A)

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